

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**Master Trainer Programme for New Master Trainer (ECT_3_2024) under
“e-Committee Special Drive Training and Outreach Programme through the
State Judicial Academies”**

20.08.2024 & 21.08.2024 (Online)

DAY ONE: 20.08.2024 (TUESDAY)

SESSIONS	TIME	
I	4.00 pm to 4:15 pm	Opening remarks and overview of the Programme By: Director, MPSJA & Shri F. H. Qazi, Registrar (IT-SA) High Court of M.P., Jabalpur
II	4.15 pm to 4.45 pm	Duties of OIC Computer with respect to the new criminal laws By: Shri Harsh Singh Bahrawat, Additional Secretary, Govt. of M.P., Law & Legislative Affairs Department
III	4.45 pm to 5.30 pm	Discussion on Video Conferencing with reference to The District Courts of Madhya Pradesh Video Conference and Audio-Visual Electronic Linkage Rules, 2020 & Digitization with reference to The District Courts of Madhya Pradesh Digitization of Record of Rules, 2018 By: Shri Harsh Singh Bahrawat, Additional Secretary, Govt. of M.P., Law & Legislative Affairs Department & Shri Ambuj Shrivastava Civil Judge, Senior Division Jabalpur
IV	5.30 pm to 6.00 pm	Review on E-filing 3.0 By: Shri Bharat Kumar Vyas, Additional Secretary, Govt. of M.P. & Legislative Affairs Department

DAY TWO: 21.08.2024 (WEDNESDAY)		
SESSIONS	TIME	
I	4:00 pm to 4:45 pm	Problems and solutions with respect to CIS 3.2 By: Shri Manish Singh Thakur, District & Additional Sessions Judge, Dewas & Shri Bharat Kumar Vyas, Additional Secretary, Govt. of M.P. Legislative Affairs Department
II	4.45 pm to 5.30 pm	<ul style="list-style-type: none"> • Review on use of Ubuntu as an operating System • NJDG, Websites of E-committee, E-Courts & High Court of Madhya Pradesh Justice & E-Court App, Google By: Shri Abhishek Gour, District & Additional Sessions Judge, Dewas
III	5.30 pm to 6.00 pm	Networking use and Issues and Solutions By: Shri Gaurav Singh, Sr. System Analyst, High Court of M.P., Jabalpur
IV	6.00 pm Onwards	Initiatives under e-Court Project with reference to High Court of M.P., with special reference to ICJS, Followed by Valedictory Session By: Shri Samresh Singh, Registrar (IT) & CPC, High Court of M.P., Jabalpur

- Note: (1) The Time Table is subject to change as per exigencies.
(2) Participants are requested to bring their laptop during the programme.

DIRECTOR